

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 401

IA/4085/ND/2022 in IB/284/(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.

...

Applicant

Versus

Spaze Towers Pvt. Ltd.

Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 31.08.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Adv. Mr. Akshay Srivastava and Mr. Riddhi Jain, Advs.

Ms. Jyoti Taneja, Mr. Guneet Sidhu, Advs. for Applicant in IA 4085/2022

For the Respondent : Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Shaurya Shyam, Advocates

ORDER

Part arguments has been heard. As some another Bench has to be taken up, the matter is adjourned for remaining arguments on behalf of the applicant as well as for the respondent on 08.09.2022.

-sd-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)

MUKESH